

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4139/2021

This the **April 5th** 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**



1. Arshad Hussain s/o Abdul Khaliq r/o Rainawari Srinagar and 13 other petitioners.

.....Petitioners

(Advocate:- None)

Versus

1. Shant Manu, Commissioner Secretary to Govt. Forest Department, Civil Sectt., Srinagar/Jammu.
2. R.D.Tewari, Principal Chief Conservator of Forests, Jammu/Srinagar.

.....Respondents

O R D E R[ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the petitioners for joining the video conference, he has not joined the conference as the case is listed in the today's regular cause list.

2. Even on the last date of hearing i.e. 3.3.2021, nobody had joined the video conference on behalf of the petitioners and the case

was listed today i.e., 5.4.2021 for appearance of petitioners. It seems that the petitioner has lost interest in further prosecution of the case. Even so, we have also gone through the material on record. Prima-facie, no case for contempt is made out against the respondents. Accordingly, the contempt application is dismissed. Notice issued to the respondents is also discharged.



(TARUN SHRIDHAR)
MEMBER (A)

KKS

(RAKESH SAGAR JAIN)
MEMBER (J)